

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 1374
TO BE ANSWERED ON 09.02.2024

CONSTRUCTION OF ANGANWADI CENTRES IN URBAN AREAS

1374. SHRIMATI PRAMILA BISOYI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the opening balance, fund allocation, fund utilization and closing balance under the Saksham Anganwadi and POSHAN 2.0 scheme at the end of Financial Years (FY) 2020-21, 2021-22, 2022-23, 2023-24, State-wise;
- (b) the Central share approved, released and utilised under the above said schemes for FY 2020-21, 2021-22 and 2022-23, State-wise;
- (c) whether the funds utilised under the said schemes in Aspirational Districts in the country has been slow during last three years, which impacted resultant outcomes, if so, the details thereof; and
- (d) the plan for addressing infrastructure gaps, especially construction of Anganwadi Centres (AWCs) in urban areas and increasing the unit rate of monthly rent of AWCs in urban areas?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) In the 15th Finance Commission, components of nutritional support for children below the age of 6 years, pregnant women and lactating mothers, Adolescent Girls (14 – 18 years); Early Childhood Care and Education [3-6 years]; Anganwadi infrastructure including modern, upgraded Saksham Anganwadi, Poshan Abhiyaan and Scheme for Adolescent Girls have been reorganized under Mission Saksham Anganwadi and Poshan 2.0.

Saksham Anganwadi and Poshan 2.0 is a centrally sponsored scheme and is being implemented across the country including aspirational districts and the implementation of the scheme falls under the ambit of State Government/ UT Administration. To attain the objectives of the scheme, funds are disbursed to all States/ UTs in the prescribed cost sharing ratio. Smooth functioning and proper implementation of the scheme, including utilization of funds, is reviewed periodically through sustained engagements/ video conferences at various levels. The Central Government has been persistent in its efforts to ensure optimum utilization of funds towards the cause.

The details of State/UT wise release as well as utilization of funds including aspirational districts for the 15th Financial cycle period is placed at **Annexure A**.

As per the report of NFHS-5 (2019-21), the nutrition indicators for children under 5 years of age across the country have shown an improving trend as compared with NFHS-4 (2015-16). Wasting percentage has declined from 21% (NFHS-4) to 19.3% (NFHS-5), Percentage of under-weight children has reduced from 35.7% (NFHS-4) to 32.1% (NFHS-5) and stunting indicator has shown a decline from 38.4% (NFHS-4) to 35.5% (NFHS-5).

Moreover, as per the data of Poshan Tracker for the month of November 2023, around 7.44 crore children under 6 years were measured out of whom 37.51% were found severely/moderately stunted and 17.43% were found severely/moderately underweight. The prevalence of wasting as per Poshan Tracker is at 6% which is much below NFHS 5 levels of 19.3%.

(d) In the Annual Programme Implementation Plan (APIP), States/UTs provide complete details of infrastructure available in all Anganwadi Centres (AWCs) available in their State/UT and their proposals for current financial year. In order to improve the infrastructure facility of Anganwadi Centres various steps have been undertaken by the Ministry that inter alia include increasing the cost of drinking water facilities and toilets at Anganwadi Centres from Rs.10,000/- to Rs.17,000/- and Rs.12,000/- to Rs.36,000/- respectively.

The Ministry has issued directions to States/UTs to co-locate those Anganwadi Centres which are running on rent without sufficient infrastructure, with the nearby Primary Schools. Under Mission Saksham Anganwadi and Poshan 2.0, there is a provision of construction of 50000 AWCs building over a period of five years @10000 AWCs per year. For construction of Anganwadi Centres in convergence with MGNREGS, construction cost has been revised from Rs.7 lakh to Rs.12 lakh per unit. States/UTs have been advised to continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, MLALADS, RIDF (Rural Infrastructure Development Fund), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Under Saksham Anganwadi, 2 lakh AWCs @ 40,000 AWCs per year are to be strengthened, upgraded and rejuvenated across the country for improved nutrition delivery and for early childhood care and development. In FY 2022-23, a total of 41192 AWCs have been approved for up-gradation and in FY 2023-24, a total of 40301 AWCs have been approved for up-gradation as Saksham Anganwadi.

The Government has also decided to upgrade all Mini AWCs with one worker to a full-fledged Anganwadi Centre with one worker and one helper. Out of 1,16,852 Mini-AWCs sanctioned for 23 States/UTs, orders have been issued for up-gradation of 56514 Mini-AWCs in 14 States/UTs.

Further, the amount of rent has been enhanced under guidelines of Mission

Saksham Anganwadi and Poshan 2.0 as follows:

Rural: Rs.1000/- per month to Rs.2000/- per month

Urban: Rs.4000/- per month to Rs.6000/- per month

Metropolitan: Rs.6000/- per month to Rs.8000/- per month

Annexure A

Statement referred to in part (a) to (c) of Lok Sabha Un-Starred Question No.1374 on Construction of Anganwadi Centres in Urban Areas due for answer on 09.02.2024 by SHRIMATI PRAMILA BISOYI:

In the 15th FC, Saksham Anganwadi, POSHAN Abhiyaan and Scheme for Adolescent Girls have been reorganised under Mission Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0). The State-wise details of funds released and utilized under Saksham Anganwadi and POSHAN 2.0 till now is as follows:

Sl. No.	State/UTs	Rs. In lakhs			
		2021-22		2022-23*	2023-24 (till date)*
		Fund Released	Fund Utilised	Fund Released	Fund Released
1	ANDHRA PRADESH	74460.38	74990.85	79210.34	53304.08
2	BIHAR	157443.07	160801.5	167871.47	114337.73
3	CHHATTISGARH	60673.15	52272.36	58909.3	49752.00
4	GOA	1083.56	1291.72	1452.6	843.99
5	GUJARAT	83985.65	75792.18	90097.17	100576.48
6	HARYANA	17303.35	14698.8	19521.36	17666.92
7	JHARKHAND	35297.77	18330.29	35733.95	46438.93
8	KARNATAKA	100370.19	98461.76	75118.35	73657.07
9	KERALA	38822.74	39797.9	44213.5	22349.37
10	MADHYA PRADESH	108546.91	107787.58	98501.92	100286.09
11	MAHARASHTRA	171338.93	160901.59	163377.2	117208.52
12	ODISHA	106598.46	96445.74	87506.99	59405.09
13	PUNJAB	38351.68	17793.83	7473.96	18749.83
14	RAJASTHAN	68264.63	77164.16	95301.83	71209.77
15	TAMIL NADU	65538.13	68127.94	74844.97	55340.62
16	TELANGANA	48232.68	47929.87	51474	11777.08
17	UTTAR PRADESH	240755.08	234191.44	268122.42	184067.26
18	WEST BENGAL	66835.22	137830.5	120031.77	95425.83
19	DELHI	13310.7	12552.28	18277	10440.10
20	PUDUCHERRY	277.8	612.87	0.75	408.72
21	HIMACHAL PRADESH	24798.74	25209.25	26051.03	17626.78
22	JAMMU & KASHMIR	40573.74	37918.293	47746.57	37408.37
23	UTTARAKHAND	35365.25	33602.58	34877.55	20857.02
24	ANDAMAN & NICOBAR	1971.15	1333.23	431.68	666.99
25	CHANDIGARH	1532.18	2308.52	3309.9	858.71
26	D. & NAGAR HAVELI & DAMAN & DIU	933.39	838.79	579.95	581.80
27	LADAKH	1469.55	1467.45	1878.52	1746.07
28	LAKSHADWEEP	210.52	272.64	44.18	98.26
29	ARUNACHAL PRADESH	17082.84	14564.45	12934.21	11729.66
30	ASSAM	131989.88	143219.22	161876.99	144940.11
31	MANIPUR	22892.04	17728.41	11962.31	14254.83
32	MEGHALAYA	17332.82	17786.35	19170.27	10937.88
33	MIZORAM	5931.57	6196.87	4216.61	3552.39
34	NAGALAND	15980.27	16020.96	19633.32	17518.50
35	SIKKIM	2573.06	2459.08	1968.56	10.49
36	TRIPURA	18672.47	17165.52	14746.76	9822.46
	Total	1836799.55	1835866.77	1918469.3	1495855.8

* Utilization not due for the year 2022-23 and 2023-24